CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore - **5**60 038

Application No. 159/86(T) (W.P.No 503/79)

Dated the Sept 06 B6986

Shri T.S. Varghese

... Applicant

(Shri G.N.Seshagiri Rao, Advocate)

Versus

1. Reserve Bank of India, Represented by the Governor, Central Office, Bombay and 16 Others.

Respondents

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 159/86(T)

Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on 29.8.1986. •

(N.RAMAMURTHY)
SECTION OFFICER
(Judicial)

Encl: As above.

Copy to:-

Shri T.S. Varghese, C/O Shri G.N. Seshagiri Rao No 18 (Upstairs) Opp. Nagappa Park, Sririramapuram, Bangalore 560021.

Advocate for Applicant

Shri K. Prabhakar Rao C/O Shri K.Kasturi, M/S King & Partridge, Advocates, 26/1, Lavelle Road, Bangalore-1

Advocate for Respondents.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

Date	Office Notes	Orders of Tribunal
9.8.1986	A.No. 159/86 (T)	Shri K. Prabhakar, counsel for
		the respondents, submits that no notification has yet been issued U/s 14(2) of the Administrative
		the R.J.I the respondent herei within the purview of the Act. an
		diction to entertain this application. We, therefore, direct the
		Registrar to transfer back this application to the High Court of Karnataka.
3	inistrative	(L.H.A. REGO) (CH. RAMAKRISHA RAMAKRISH RAMAKRISH RAMAKRISH RAMAKRISH RAMAKRISH RAMAKRISH RAMAKRISH RAMAKRISH RAMAKRISH R
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